

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 160, 161 and 162 of 2010

Dated: 15th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

Appeal No. 160 of 2010

**Western Electricity Supply Co. of
Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. ... Respondent(s)

Appeal No. 161 of 2010

**North Eastern Electricity
Supply Co. of Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. ... Respondent(s)

Appeal No. 162 of 2010

**Southern Electricity Supply Co. of
Orissa Ltd. Appellant (s)**

Versus

O.E.R.C. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Buddy A.Ranganadhan
Mr. Hasan Murtaza**

**Counsel for the Respondent (s) : Mr. C.S. Chauhan
Ms. Rajdipa Behura for R-1.**

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ORDER

At the request of learned counsel for the State Commission, post the matter for hearing on **20th January, 2012.**

(Justice P.S. Datta)
Judicial Member
rkt

(Rakesh Nath)
Technical Member